

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL  
BOMBAY BENCH

Review Petition No.36/94  
in  
O.A. 1274/92

Mr.M.G.Khubchandani .. Applicant

-versus-

Union of India & Ors. .. Respondents

Coram: Hon'ble Smt.Lakshmi Swaminathan  
Member(J)

TRIBUNAL'S ORDER BY  
CIRCULATION

Per Smt.Lakshmi Swaminathan, M(J) Date: 11-3-94.

This Review Petition is filed  
against the order dt. 12-11-93 in O.A.  
1274/92 rejecting the applicant's claims  
arising from the Railway Board letter dtd.  
15-9-64.

2. The applicant has not brought out  
any grounds to show any error of law apparent  
on the face of the order.
3. The review petition is rejected.

*Lakshmi Swaminathan*  
(Smt.Lakshmi Swaminathan)  
M(J)

M